

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 206 of 2009

(Arising out of OIO-28-MP-VAPI-2008 Dated-27/11/2008 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI)

Krishna Knitwear Technologies Ltd

.....Appellant

Raghuvanshi Mills Compound, 11/12, Senapati Bapat Marg, Lower Parel,
Mumbai, Maharashtra

VERSUS

C.C.E. & S.T.-Vapi

.....Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat-396191

APPEARANCE:

None appeared for the Appellant
Shri. Dharmendra Kanjani, Superintendent (Authorized Representative)

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 24.01.2022
DATE OF DECISION: 24.01.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 204 of 2009.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**